

areas as on reproductive dysfunctions, male infertility, neurological disorders (cognitive behaviour, sleep related disorders, depression etc.), otorhinolaryngology (ENT) disorders, Psychosocial implications, DNA damage and repair, EMF effects in blood cell/tissues in animal and plant systems.

(b) and (c) Department of Telecommunication (DoT), since 2008, has been monitoring global developments and considering views of various stakeholders has already taken necessary steps and adopted stricter norms for safety from EMF radiation that are emitted from mobile towers. Government of India has been taking due precautions and necessary actions in respect of EMF radiation emitted from mobile towers by issuing various guidelines and norms taking into account the international standards/norms.

Presently the limits for EMF radiations from Base Station in India are 1/10th of the existing limits prescribed by International Commission on Non Ionizing Radiation Protection (ICNIRP) and recommended by World Health Organisation (WHO) and are placed below:

Frequency Range	E-Field Strength ( Volt/Meter)	H-Field Strength (Amp/Meter)	Power Density (Watt/Sq.Meter)
400MHz to 2000MHz	$0.434f^{1/2}$	$0.0011f^{1/2}$	$f/2000$
2GHz to 300GHz	19.29	0.05	1

(f = frequency in MHz)

In order to ensure compliance to the prescribed stricter precautionary norms of EMF radiation from mobile towers, the extensive audit of self-certificates being submitted by telecom service providers and base transceiver station (BTS) sites is carried out by Telecom Enforcement Resource & Monitoring (TERM) field units of DoT. In case, any BTS site is found to violate the prescribed EMF norms, actions are taken to put a penalty of ₹ 10 lakh per BTS per incidence including closing of BTS site, if the violation persists. Additionally, the BTS sites against which there are public complaints are also tested by TERM Cell.

#### **‘Wi-Fi for All’ Scheme**

1338. PROF. M. V. RAJEEV GOWDA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government is seeking private partnership for better implementation of ‘Wi-Fi for all’ scheme making it available to remote and rural areas;

- (b) if so, the details thereof; and
- (c) the financial resources required to make “Wi-Fi for All” a success?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): (a) to (c) In order to review the strategy and approach towards speedy implementation of National Optical Fibre Network, Government of India constituted a committee on 14th January, 2015. The Committee submitted its report on 31st March, 2015. The Committee on National Optical Fiber Network (NOFN) has recommended that the project should be named as Bharat Net to reflect the national aspiration. It should provide community Wi-Fi infrastructure at the Gram Panchayat (GP) termination point in wholesale deployment model for a low-cost community access to the public Internet at the Gram Panchayats (GP) and act as broadband stimulant at GPs. The Committee has recommended that Wi-Fi infrastructure alone may be provided by Bharat Broadband Nigam Limited (BBNL)/State Government Special Purpose Vehicle (SPV) through public investment and the Wi-Fi services delivery could through any licensed Telecom Service Provider (TSP)/Internet Service Provider (ISP) (hereinafter called the “Community Wi-Fi services provider”). The Committee has estimated the cost for the Wi-Fi infrastructure at each GP to be ₹ 895 crore.

#### **Mobile telephone services**

†1339.DR. SATYANARAYAN JATIYA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the names of the institutions/companies concerned with the mobile telephone services in the country and the number of telephone consumers belonging to each company/institution as on date; and
- (b) the manner in which the mobile telephone services of BSNL are better than those of other companies/institutions and the salient features of the said services provided by each of the other institutions/companies?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): (a) The group of companies providing mobile services and the number of consumers belonging to each company as reported by them to the Telecom Regulatory Authority of India (TRAI) as on 30th May 2015 is as under:

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†Original notice of the question was received in Hindi.